

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2014

Dated: 15th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Indian Power Corporation Ltd.

.... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vivek Mathur

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

ORDER

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, list these matters for hearing on **14.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**